

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH**  
**(through web-based video conferencing platform)**

**ITEM No.24**  
**I.A. No.53, 363 & 367 of 2022 in**  
**C.P. (IB) No.68/BB/2018**

**IN THE MATTER OF:**

M/s. Sarvana Distributors ... Petitioner  
v.  
M/s. Scotts Garments Ltd. ... Respondent

**Order under Section 9 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on: 16.11.2022**

**CORAM:**

**SH. KISHORE VEMULAPALLI**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. MANOJ KUMAR DUBEY**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant in I.A. No.53 of 2022 : Shri Aditya Sondhi  
with Hemanth Rao  
For the Respondent No.2 in I.A. No.53 of 2022  
& Applicant in 367 of 2022 : Ms. Tahura Anzar  
For the Applicant in I.A. No.363 of 2022 : Shri D. Ilavarari

**ORDER**

**I.A. No.53 of 2022**

1. Heard Shri Aditya Sondhi, learned Senior Counsel with Shri Hemanth Rao, learned Counsel for the Applicant and Ms. Tahura Anzar, learned Counsel for the R-2.
2. The learned Counsel for the Respondent No.2 is directed to pay Rs.50 crore to the Applicant within three weeks, from today and file a proof of payment before the next date of hearing, to show their bonafide.
3. List the I.A. on **15.12.2022.**

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**I.A. No.363 of 2022**

1. Heard Shri D. Ilavarari, learned Counsel for the Applicant.
2. List the I.A. on **15.12.2022.**

**I.A. No.367 of 2022**

1. Heard Ms. Tahura Anzar, learned Counsel for the Applicant and none for the Respondents.
2. The Respondent Nos.2 to 4 are directed to file their reply within two weeks, after service on the other side. The learned Counsel for the Applicant is directed to file a proof of service regarding the notice issued to R-2 to R-4 on 19.10.2022 duly enclosing the postal receipt and the corresponding tracking report in the Registry within one week. She is further directed to file rejoinder, if any, to the reply filed by the R-1 and to the replies to be filed by R-2 to R-4.
3. List the I.A. on **15.12.2022.**

- Sd -

(MANOJ KUMAR DUBEY)  
MEMBER (TECHNICAL)

Puja

- Sd -

(KISHORE VEMULAPALLI)  
MEMBER (JUDICIAL)